

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-129/2006/11410/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>red</sup> 23 November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/5072 dated 18.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.11.2023, till the morning of 28.11.2023.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-129/2006/11411/A dated , 23-11-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**